

(6)

23.8.2004

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MA 1739/2004 IN
OA 3140/2003

Present: Shri R.L.Dhawan, counsel for applicant in MA 1739/2004.

By virtue of the present miscellaneous application, respondents want to bring to the notice of this Tribunal that the directions given have since been complied with and speaking order has been passed on 14.5.2004. Learned counsel for respondents informs us that the copy has already been sent to the applicant. This fact may be taken note of by the applicant's counsel and the applicant be informed accordingly. The

M.A. is disposed of.

S. A. Singh
(S.A.Singh)

Member (A)

V.S. Aggarwal
(V.S.Agarwal)

Chairman

/kdr/